

passbooks of PCO allottees for prompt depositing. Defaulters, if any, in this regard should be brought to the notice of higher authorities for taking action against them. Lapses on the part of the field staff during inspection will be dealt with severe penalties.

(vi) The security deposit can also be deposited in cash one instalment or be in the form of a Bank Guarantee.

(vii) Rates of pulsor should be displayed prominently by the allottee of STD PCOs for all important stations in the country and all stations within 200 kms.

(viii) The applicants have to apply in the prescribed form for the allotment of STD PCOs.

(ix) The applicant should sign an agreement in the prescribed form with the Telecom Authority when an STD PCO is allotted to him.

(x) Incoming call facility will be allowed on all STD PCOs.

(xi) Shifting of STD PCOs within the local areas is permitted normal shifting charges applicable to DEL will be levied.

(xii) Periodical Surprise checks should be done to see that the allottee charges customers as per the guidelines given by the Department of Telecom.

(xiii) Guidelines for applying for PTs and rural governing them should be published in the commercial information pages of the telephone directory.

(xiv) Periodical advertisements may be inserted in local newspapers, when sufficient number of applicants are not forthcoming.

## II. Rural

Apart from the general conditions the following guidelines have to be followed in respect of rural STD PCO operation. The rural STD PCO is defined for this purpose as one working in an exchange system which has a total capacity of 512 lines and less:

1. A minimum guaranteed revenue per PCO per month in the case of rural STD PCOs is fixed as Rs. 100/-

2. A security deposit of Rs. 600/- based on six months guaranteed revenue or monthly average revenue whichever is higher has to be deposited by the allottee of the STD rural PCO. This average revenue is calculated on the basis of the revenue of the previous six months.

3. Weekly billing cycle would be followed for recovery of STD PCO charges.

## III. Non-Rural (Urban)

Apart from the general conditions mentioned above, the guidelines detailed below have to be followed in respect of the STD PCOs scheme in Non-rural (Urban) areas:

1. At least one STD PCO may be made available for about every 100 dwelling/Business Premises.

2. While selecting the location for allotment of PCO, the SSA Head will consult the local bodies like Municipality, Public Institutions etc. to allocate convenient places for the PCO Booths. The important places given below should invariably be covered while selecting the location of PCO booths.

- Commercial Housing Societies.
- Resettlement Colonies.
- Government Colonies.
- Family Quarters of Defence Personnel.
- Students Hostel
- Bus Stands
- Tourist Centres
- Airports
- Pilgrim Centres
- Railway Stations
- Charitable Institutions
- Hospitals
- Educational Institutions, Public Libraries.

4. A minimum guaranteed revenue per PCO per month to the Department in the case of Non-rural (Urban) STD PCOs is fixed as Rs. 1600/-

5. The amount of security deposit will be Rs. 5000/- or an amount equal to the average monthly revenue whichever is higher. The average monthly revenue will be calculated on the basis of previous six months revenue.

6. Fortnightly billing cycle will be followed for recovery of STD PCO charges. If the charges are heavy, weekly billing may be resorted to by local telecom authority.

Sd/-

(K.V.Krishnamurthy)

Asstt. Director General (PHB)

[English]

## Shortage of Teaching Staff in KVS

785. SHRI SARAT PATTANAYAK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is shortage of teaching staff in various Kendriya vidyalayas in Orissa; and

(b) if so, the details thereof and action taken to fill up the vacancies so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF

EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) Against the sanctioned strength of 860 regular teaching posts in 30 Kendriya Vidyalayas of Orissa, 831 are in position. Occurrence of vacancies due to retirement, promotions, transfers and creation of new posts etc. and their filling up is a continuous process.

**Setting up of Recruitment Centres for Army in Rajasthan**

786. COL. SONA RAM CHOUDHARY:

SHRI NARENDRA BUDANIA:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government propose to establish recruitment centres in Barmer or Jaisalmer and Churu districts of Rajasthan respectively for the recruitment of young deserving candidates in the Army;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) No, Sir.

(b) Does not arise.

(c) Districts of Barmer and Jaisalmer are adequately covered for recruitment in Army by Branch Recruiting Office, Jodhpur. District Churu is similarly covered by Branch Recruiting Office, Jhunjhunu.

[*Translation*]

**Maintenance of NH 28 and 31**

787. SHRI SHATRUGHAN PRASAD SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government are contemplating to hand over the work of strengthening and maintenance of National Highway Nos. 28 and 31 to private companies; and

(b) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G.VENKATARAMAN) : (a) No, Sir.

(b) Does not arise.

**Telephone Connections**

788. PROF. AJIT KUMAR MEHTA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the applicants have to wait for more than one year for the telephone connections even in those areas where telephone exchanges have adequate capacity to provide the telephone connections;

(b) if so, the number of such applicants alongwith the names of telephone exchanges and the action being

taken by the Government to provide telephone connections immediately; and

(c) the action being taken by the Government against the officials responsible for this situation?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) to (c) The information is being collected and will be laid on the Table of the House.

[*English*]

**Complaints**

789. SHRI RADHA MOHAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of complaints received against Group-A officers of Kendriya Vidyalaya Sangathan, Headquarters and Delhi region during 1996-97 and 1997-98, till date;

(b) whether action has been taken in each of these cases; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) Information is being collected and will be placed on the Table of Lok Sabha.

[*Translation*]

**Cleaning of Gangotri**

790. KUMARI UMABHARATI:

SHRIMATI KETAKI DEVI SINGH:

SHRI PANKAJ CHOWDHARY:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Indian Institute of Mountaineering and a mountaineering organisation of Italy has signed a treaty for the cleaning of Gangotri;

(b) if so, the details thereof; and

(c) the estimated amount likely to be incurred on the said work and the time by which this work is likely to be completed?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) Government is unaware of any Institution by the name of Indian Institute of Mountaineering and is also unaware of any treaty signed between this Institute and a mountaineering organisation of Italy.

(b) and (c) Does not arise.

**Helmet for Pillion Riders**

791. SHRIMATI KETAKI DEVI SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have taken a decision